

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:117
ANSWERED ON:20.02.2006
ALLOCATION OF KEROSENE
Dhanaraju Dr. K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantity of kerosene oil allocated per family under Public Distribution System (PDS);
- (b) whether the said quantity is sufficient to meet the requirements of the beneficiaries of PDS; and
- (c) if not, the steps proposed to be taken by the Government to increase this quantity?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a), (b) & (c): Ministry of Petroleum and Natural Gas makes allocation of SKO to States/UTs on a historical basis for further distribution to beneficiaries under the Public Distribution System (PDS) network. The quantity of PDS SKO for distribution per card holder is decided by the concerned State Govt/UT and the same varies from State to State.

With a view to assessing the genuine demand requirement of kerosene in different States/UTs, the Government commissioned in December 2004 the first-ever comprehensive study of the subject through the National Council for Applied Economic Research (NCAER). NCAER have submitted their report in October 2005. On 2nd October 2005, the Government has launched the Scheme of `Jan Kerosene Pariyojana` as a pilot project in 417 blocks covering 23 States and one Union Territory for a period of six months with a view to streamlining the infrastructure for kerosene distribution, so as to ensure that entitled beneficiaries actually receive their entitlement and diversion for adulteration and black-marketing is capped, reversed and eventually eliminated.